

IN THE NATIONAL COMPANY LAW TRIBUNAL: NEW DELHI
PRINCIPAL BENCH

ITEM No. 12
(IB)-104(PB)/2017

IN THE MATTER OF:

Bank of India Petitioner
v.	
Tirupati Infraprojects Pvt. Ltd. Respondent

Order U/s. 7 of IBC, 2016 (CIRP)

Order delivered on 09.04.2024

CORAM:

JUSTICE RAMALINGAM SUDHAKAR
HON'BLE PRESIDENT

SH. AVINASH K. SRIVASTAVA
HON'BLE MEMBER (TECHNICAL)

HYBRID HEARING (PHYSICAL & VC)

PRESENT:

For the SEBI	: Sr. Adv. Neeraj Malhotra, Adv. Abhishek Baid, Adv. Mohit Kumar Batra, Adv. Praneet Das, Adv. Nimish Kumar
For the RP	: Adv. Sumesh Dhawan, Adv. Karan Gandhi, Adv. Shivam Gautam, Adv. Raghav alongwith Mr. Rahul Jindal, RP
For the CoC	: Sr. Adv. P. Nagesh, Adv. Mohit Nandwani
For the Respondent	: Adv. Shashwat Anand, Adv. Gaurav Rana, Adv. Shashwat Parihar, Adv. Dhruva Vig, Adv. Deepanshu Badiwal, Adv. Shruti Goyal, Adv. Gunjan Rathore Adv. Kaustav Som for R-7, Adv. Bhavya Jain for R-6, Adv. Fanish K. Jain, Sr. Adv. Suhir Makkar, Adv. Monalisha, Adv Parth Bathla, Adv. Gaura Rana for the R-1

ORDER

IA-6139/2023 Old No. CA-01/2018, IA-3347/2022, IA-3614/2022, IA-4496/2022, IA-5375/2022, Cont. P (IBC)- 28/2022, IA-685/2023, IA-1090/2023, IA-3450/2023, IA-2475/2023, IA-4370/2023, IA-2340/2023, IA-5155/2023, IA-5058/2023, IA-1219/2024

Mr. Sumesh Dhawan, Ld. Counsel undertakes to serve copy of the IA-1219/2024 for seeking extension of time and issuing fresh form G upon Mr. Sudhir Makkar, Ld. Sr. Counsel appearing for the suspended directors and Mr. Neeraj Malhotra, Ld. Counsel for the SEBI.

At request and by consent, list the matter on **23.04.2024** as **first item for physical hearing.**

-Sd/-
(RAMALINGAM SUDHAKAR)
PRESIDENT

-Sd/-
(AVINASH K. SRIVASTAVA)
MEMBER (TECHNICAL)

09.04.2024
Lalit